

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No.01 of 2024 in MAC App./29/2024/(Filing No.)

THE MANAGER,
NEW INDIA ASSURANCE CO. LTD.

APPLICANT

VERSUS

MAN MAYA RAMUDAMU

RESPONDENT

Date: 12.04.2024

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Mr. Anirudh Gupta, Advocate.

O R D E R

Learned Counsel present for the Applicant today submits that he is appearing on behalf of the Applicant. There are no documents to indicate such authorisation. He undertakes to inform the Counsel of the Applicant.

Considered, let the authorised Counsel appear on the next date.
List on 21-05-2024.

Judge
12.04.2024